

Ordinance Summary

The Salaries and Allowances of Ministers (Amendment) Ordinance, 2020

- The Salaries and Allowances of Ministers (Amendment) Ordinance, 2020 was promulgated on April 9, 2020. It amends the the Salaries and Allowances of Ministers Act, 1952.
- **Reduction in sumptuary allowance:** The Act provides for the payment of a monthly sumptuary allowance (for expenditure incurred in entertaining visitors) at different rates to: (i) the Prime Minister (Rs 3,000), (ii) other Cabinet Ministers (Rs 2,000), (iii) Ministers of State (Rs 1,000), and (iv) Deputy Ministers (Rs 600). The Ordinance reduces these allowances by 30% for a period of one year. This is to raise resources to meet the urgent needs arising out of the COVID-19 pandemic. The reduction will apply from April 1, 2020.

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